

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.279
ANSWERED ON 08.12.2022**

HOUSEHOLDS ELECTRIFIED UNDER SAUBHAGYA

279. COL. RAJYAVARDHAN RATHORE:

**Will the Minister of POWER
be pleased to state:**

- (a) the total households electrified under Pradhan Mantri Sahaj Bijli Har Ghar Yojana-Saubhagya and the percentage of total households electrified under the said Yojana through the installation of solar energy systems;**
- (b) the number of households electrified under Saubhagya through the installation of solar energy systems, State/UT-wise;**
- (c) the details of the households electrified in Jaipur District under Saubhagya through installation of solar energy systems; and**
- (d) the quantum of funds allocated, distributed and utilised under Saubhagya during the last three years and the current year, State/UT-wise?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (c) : The Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya in October, 2017 with the objective of achieving universal household electrification, by providing electricity connections to all unelectrified households in rural areas and all poor households in urban areas in the country. Under the aegis of Saubhagya, as on 31.03.2019, all households were reported electrified by the States, except 18,734 households in Left Wing Extremists (LWE) affected areas of Chhattisgarh. Subsequently, seven States namely Assam, Chhattisgarh, Jharkhand, Karnataka, Manipur, Rajasthan and Uttar Pradesh had reported that around 19.09 lakh un-electrified households, identified before 31.03.2019, which were unwilling earlier but later expressed willingness to get electricity connection. This was also sanctioned. All these seven States had reported 100% households' electrification as on 31.03.2021. A total of 2.817 crore households were electrified since the launch of Saubhagya, up to 31.03.2021. Thereafter some States reported 11.84 lakh households remained to be electrified, against which States reported that 4.43 lakh households have been electrified. Accordingly, till date, a total 2.86 crore households have been electrified. Specifically, under Saubhagya Scheme, States reported that 2.68% household have been electrified through installation of Solar energy system. State wise details of households electrified under Saubhagya Scheme through the installation of solar energy systems are at Annexure-I. As per the closure report, no household has been electrified through solar energy systems in Jaipur district.

(d) : There was no upfront allocation of funds for any State/District under Saubhagya scheme. Funds were released for sanctioned projects in installments based on the reported utilization of the funds released in the previous installments and fulfillment of stipulated conditions. The quantum of funds allocated, distributed and utilized under SAUBHAGYA during the last three years are at Annexure-II.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 279 ANSWERED IN THE LOK SABHA ON 08.12.2022**

Off grid Households electrified under Saubhagya Scheme incl. Addl. Households Sanctioned under DDUGJY(New)

Sl. No.	State Name/UT	OFF Grid households electrified under Saubhagya Scheme (as per closure)	OFF Grid Addl. Households electrified under DDUGJY New	Total number of OFF grid households electrified
1	Arunachal Pradesh	5398		5398
2	Assam	50754	53545	104299
3	Bihar	39100		39100
4	Chhattisgarh	65373		65373
5	Jharkhand	7740		7740
6	Karnataka	207		207
7	Ladakh	168		168
8	Madhya Pradesh	12651		12651
9	Maharashtra	30538		30538
10	Manipur	3387		3387
11	Meghalaya	598	401	999
12	Mizoram	1466		1466
13	Odisha	13735		13735
14	Rajasthan	123682		123682
15	Tripura	3601		3601
16	Uttar Pradesh	53234		53234
17	Uttarakhand	4837		4837
	Total	416469	53946	470415

ANNEXURE-II

**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 279
ANSWERED IN THE LOK SABHA ON 08.12.2022**

State-wise Sanctioned Cost , Grant disbursed and utilized under Saubhagya Scheme during last three year and current year i.e. from 2020-21 to 2022-23.

Rs. in crore

Sl. No.	Name of the States	Sanctioned cost	Project Closure Cost	2019-20	2020-21	2021-22	Total grant disbursed	Funds Utilised by the States
1	Arunachal Pradesh	323.32	187.99	13.79	-	-	13.79	13.8
2	Assam	972.86	842.36	120.92	118.45	-	239.37	239.4
3	Bihar	796.11	815.94	136.25	17.10		153.35	153.4
4	Chhattisgarh	747.40	653.98	32.01	42.06	38.12	112.19	112.2
5	Haryana	18.20	13.85	2.98	-	3.04	6.02	6.0
6	Himachal Pradesh	5.93	2.25	2.89	-		2.89	2.9
7	J&K	134.50	53.38	-	-		-	-
8	Jharkhand	887.10	472.25	4.31	59.85	28.30	92.46	92.5
9	Karnataka	78.67	80.05	39.38	-	8.53	47.91	47.9
10	Kerala	90.00	88.45	26.12	13.27	11.75	51.14	51.1
11	Ladakh	5.67	6.52	-	-	-	-	-
12	Madhya Pradesh	872.65	737.88	-	6.32	95.90	102.22	102.2
13	Maharashtra	405.89	363.28	43.37	-	19.10	62.47	62.5
14	Manipur	120.79	109.50	33.04	12.13	4.04	49.21	49.2
15	Meghalaya	275.73	242.03	87.79	1.37	18.92	108.08	72.0
16	Mizoram	45.63	45.73	-	6.03	0.47	6.50	6.5
17	Nagaland	64.06	60.13	-	-	14.95	14.95	15.0
18	Orissa	524.76	430.09	-	-	51.88	51.88	51.9
19	Punjab	1.77	0.95	-	0.36	0.24	0.60	0.6
20	Rajasthan	663.39	501.98	76.40	100.97	6.95	184.32	184.3
21	Sikkim	2.24	2.12	0.53	1.15	0.22	1.89	1.9
22	Telangana	31.65	27.73	15.38	-	1.39	16.77	16.8
23	Tripura	417.54	306.60	8.11	0.27	14.74	23.12	23.1
24	Uttar Pradesh	6,188.24	2,923.97	25.76	52.31	116.61	194.67	194.7
25	Uttarakhand	149.35	51.69	6.83	0.54	-	7.37	7.4
26	West Bengal	259.06	225.60	20.28	15.92	13.40	49.60	49.6
	Total	14,082.51	9,246.27	696.13	448.09	448.55	1,592.77	1,556.66
